

- (b) if so, whether Government proposes to do so at the national level; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The State Government of Rajasthan has stated that there is no State Government scheme or programme for felicitating mothers on giving birth to a girl child. The State Government has stated that in order to prioritise the importance of the girl child, certain gram panchayats could be proactively organizing such programmes at their own level.

(b) and (c) In view of (a) above, do not arise. However, the Union Government has undertaken a number of substantive measures including advocacy to improve survival and status of girl children in the country. These include specific interventions for girl children like implementing the pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 (PCPNDT Act), Pilot cash transfer scheme of 'Dhanlakshmi', celebrating National Girl Child Day on 24th January every year, setting up of a Sectoral Innovation Council for improving child sex ratio and acting upon its recommendations, and pilot scheme 'Sabla' for a comprehensive intervention for adolescent girls in the age group of 11-18, with a focus on out of school girls in select 200 districts of the country. Recently, the Ministry of Women and Child Development has recommended to the States and other Central Ministries and Departments that all public servants take a pledge on 9th August 2012 on Eliminating Gender Biased Sex-Selection and Violence against Women.

Rehabilitation of destitute children from pithoragarh

‡299. SHRI MAHENDRA SINGH MAHRA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Ministry has received any proposal under "Welfare and Rehabilitation of Destitute Children in Low Income Group" from Pithoragarh, Uttarakhand;

(b) if so, the date thereof and by when, Ministry will accord its approval; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) No, Sir.

(b) and (c) Does not arise.

‡ Original notice of the question was received in Hindi